

**Calcutta High Court**  
**In The Circuit Bench at Jalpaiguri (Appellate Side)**

Scrutiny List From 30-07-2021 To 30-07-2021

Sl No.	Case Type	Filing No.	Petitioner	Advocate	Compliance By Date	Reason For Compliance
1	CRM	806/2021	BIPUL ROY	SHYAMAL BARMAN	20-08-2021	UNDERTAKE IS MISSING
2	CRM	807/2021	BILTU SEN	SHYAMAL BARMAN	20-08-2021	1.ACT SHOULD BE MENTIONED IN THE PRESENTATION FORM A. 2.SYNOPSIS AND LIST OF DATES ARE MISSING. 3.UNdertaking IS MISSING. 4.FORMAT OF VAKALATNAMA IS INCORRECT. 5.MENTIONED YEAR OF MATHABHANGA P.S CASE IN PAGE NO. 1 IS INCORRECT. 6.THE COPY OF ORDER DATED 06.07.2021 MENTIONED IN PAGE NO.1 AND PARAGRAPH 1 OF PAGE NO. 3 IS MISSING.
3	CRM	808/2021	SATYEN ROY @ CHANDIA	DEBAJIT KUNDU	20-08-2021	HIGH COURT REJECTION DATE 09-02-2021 DOES NOT MATCH WITH THE COPY OF THE ORDER.
4	WPA	1118/2021	M/S GPT INFRAPROJECTS LTD	NITU DEY SARKAR	20-08-2021	1.SIGNATURE OF THE LD. ADVOCATE IS MISSING AT ZERO PAGE. 2.COURT FEE IS MISSING IN MAIN PETITION AND AFFIDAVIT PAGE. 3.UNdertaking FOR STAMP PUNCH IS REQUIRED.
5	WPA	1133/2021	SANKAR ROY	SATYAKI BASU	20-08-2021	1.PINCODE IS MISSING IN PETITIONERS ADDRESS ON PRESENTATION FORM A. 2.SUBJECT CATEGORY CODE IS MISSING ON PRESENTATION FORM A. 3.SIGNATURE OF THE LD. ADVOCATE IS MISSING AT ZERO PAGE. 4.SEQUENCE OF PAGE NO IS INCORRECT.
6	WPA	1139/2021	TIRUPATI PLYWOOD INDUSTRIES AND ANR	DEBORSHI DHAR	20-08-2021	PRESENTATION FORM IS INCORRECT (PLEASE COMPLY WITH NOTIFICATION NO. 1277-G DATED 16-04-2021)
7	WPA	1140/2021	S.A. PLYWOOD INDUSTRY PVT. LTD. AND ANR	DEBORSHI DHAR	20-08-2021	1. PRESENTATION FORM IS INCORRECT (PLEASE COMPLY WITH NOTIFICATION NO. 1277-G DATED 16-04-2021)
8	WPA	1142/2021	OMKARESHWAR PLAYWOOD INDUSTRIES AND ANR	DEBORSHI DHAR	20-08-2021	PRESENTATION FORM IS INCORRECT (PLEASE COMPLY WITH NOTIFICATION NO. 1277-G DATED 16-04-2021)
9	WPA	1144/2021	M/S BENGAL PLYWOOD	DEBORSHI	20-08-2021	PRESENTATION FORM IS

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			INDUSTRIES AND ANR	DHAR		INCORRECT (PLEASE COMPLY WITH NOTIFICATION NO. 1277-G DATED 16-04-2021)
10	WPA	1146/2021	B.B.C. PLYBOARDS INDIA AND ANR	DEBORSHI DHAR	20-08-2021	PRESENTATION FORM IS INCORRECT (PLEASE COMPLY WITH NOTIFICATION NO. 1277-G DATED 16-04-2021)
11	WPA	1147/2021	TORSA INDUSTRIES AND ANR	DEBORSHI DHAR	20-08-2021	1. PRESENTATION FORM IS INCORRECT (PLEASE COMPLY WITH NOTIFICATION NO. 1277-G DATED 16-04-2021). 2.THE NAME OF PETITIONER NO.2 IN BOTH CAUSE TITLE AND AFFIDAVIT DOES NOT MATCH WITH HIS SIGNATURE IN VAKALATNAMA AND AFFIDAVIT.
12	WPA	1148/2021	LAXMI TIMBER INDUSTRIES AND ANR	DEBORSHI DHAR	20-08-2021	PRESENTATION FORM IS INCORRECT (PLEASE COMPLY WITH NOTIFICATION NO. 1277-G DATED 16-04-2021)
13	WPA	1150/2021	AGARWAL PLYWOOD INDUSTRIES	DEBORSHI DHAR	20-08-2021	PRESENTATION FORM IS INCORRECT (PLEASE COMPLY WITH NOTIFICATION NO. 1277-G DATED 16-04-2021).
14	WPA	1151/2021	M/S. DEBICA INDUSTRIES AND ANR	DEBORSHI DHAR	20-08-2021	PRESENTATION FORM IS INCORRECT (PLEASE COMPLY WITH NOTIFICATION NO. 1277-G DATED 16-04-2021).
15	WPA	1152/2021	M/S SAHA PLYWOOD INDUSTRIES AND ANR	DEBORSHI DHAR	20-08-2021	PRESENTATION FORM IS INCORRECT (PLEASE COMPLY WITH NOTIFICATION NO. 1277-G DATED 16-04-2021)
16	WPA	1155/2021	TEESTA PARTICLE BOARD AND ANR	DEBORSHI DHAR	20-08-2021	PRESENTATION FORM IS INCORRECT (PLEASE COMPLY WITH NOTIFICATION NO. 1277-G DATED 16-04-2021)
17	WPA	1156/2021	M/S. BHAGYASHREE PLYWOOD INDUSTRIES AND ANR	DEBORSHI DHAR	20-08-2021	1.PRESENTATION FORM IS INCORRECT (PLEASE COMPLY WITH NOTIFICATION NO. 1277-G DATED 16-04-2021). 2.DISTRICT MENTIONED IN ZERO PAGE, INDEX, VAKALATNAMA AND BACK SHEET IS DIFFERENT FROM THE SAME IN CAUSE TITLE.